

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2848  
ANSWERED ON:14.03.2011  
MARRIAGE AGE OF ADULT AS PER MUSLIM LAWS  
Meghwal Shri Arjun Ram

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has proposed to make arrangement to amend Muslim Law as per the Child Marriage Act; and
- (b) if so, the details thereof alongwith the provisions of the said law?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

- (a) : No Madam.
- (b): Does not arise.